

(b) and (c) Recruitment against Class IV posts is not made from fresh outsiders. Accordingly these posts were filled up only from amongst eligible casual mazdoors and Lower Grade employees satisfying existing rules for recruitment.

(d) No, Sir.

#### **Import of super-fast stamp cancelling machines**

547. SHRI B. C. PATTANAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his Ministry is importing 20 super-fast stamp cancelling machines for expeditious processing of mail posted for despatch;

(b) if so, the names of the countries from where these machines are going to be imported;

(c) what is the probable cost of these machines; and

(d) when these machines are to be imported?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAK-WANA): (a) Yes, Sir.

(b) United Kingdom.

(c) Rs. 16 lakhs.

(d) The machines are reported to have arrived at Bombay port on 26-3-1982.

#### **New post offices at Madhubani District**

548. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many new post offices have been opened in Madhubani District of Bihar, since January, 1982 onwards and at what places;

(b) how many cases for opening new post offices at Madhubani district in Bihar are still pending consideration of Government;

(c) how many branch post offices have been upgraded so far in this district; and

(d) what is the number of post offices and their places whose cases for upgradation are still pending consideration?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAK-WANA): (a) Nil.

(b) Two cases.

1. Ganguli (Benapatti block)

2. Baraha (Nirmal block).

(c) Nil.

(d) Nil.

#### **CBI raid in telephone department at Kanpur**

549. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Unstarred Question 690 given in the Rajya Sabha on the 1st March, 1982 and state:

(a) whether the CBI have since completed the investigation into the alleged Rs. 5 crores scandal at the telephone department in Kanpur; and if so, what are the details in this regard; and

(b) what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAK-WANA): (a) and (b) C.B.I. have not submitted their investigation report, as yet. Action in the matter will be considered on receipt of the C.B.I. report.